Regarding issues pertaining to Punja University Senate election

SHRI MANISH TEWARI (CHANDIGARH): I thank you, hon. Chairman Sir for giving me the opportunity to speak on an important issue pertaining to Matters of Urgent Public Importance.

Sir, Punjab University, Chandigarh has a golden history. It was established in Lahore in 1882. Later on, after partition, it was set up in Shimla. It was later on shifted to Hoshiarpur and ultimately, it was set up in Chandigarh.

There is a law of Punjab University that is called Punjab University Act, 1947. It is written in this Act that Punjab University will be run by its Senate. On 31st October, 2024, the term of this Senate ended. The Act mentions that notification for new election of Senate should have been issued 240 days ago, *i.e.* in February, 2024. But, till now, no notification of this Senate election has been issued. I request the Government to issue the Senate election notification immediately. People think that the Government is trying to end the Senate system of Punjab University. This should not happen. The Senate elections of Punjab University should be notified immediately.

Thank you.